

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:INDORE

Original Application No.201/00815/2016

Indore, this Tuesday, the 07th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

R.N. Ruhela
S/o Late Shri Gumani Ram
Aged 57 years
Supervisor-C (Cosmetic Manitenance)
R/o C-4/5 RRCAT Colony,
PO:RRCAT Sukhniwas
Indore 452013

-Applicant

(By Advocate –**Shri P.J. Mehta**)

V e r s u s

1. Union of India
Through Secretary
Department of Atomic Energy
Anushakti Bhawan CSM Marg
Mumbai 400001

2. Director
Raja Ramanna Centre for Advanced Technology
Sukhniwar PO:RRCAT
Indore 452013

- Respondents

(By Advocate –**Shri Kshitij Vyas**)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant was working as Supervisor/A (Cosmetic Maintenance) in Raja Ramanna Centre for Advanced Technology on 12.06.1996.

2. The applicant in this Original Application has prayed for the following reliefs:-

*“8. **Relief Sought:** In view of the facts mentioned in Para 4 above, the applicant prays for the following reliefs:-*

8.1 It be directed to Respondents that they should take applicant out of wasting cadre and place him in any other equal cadre where promotional avenues are available to the applicant.

8.2 Any other relief as deemed proper by this Hon'ble Tribunal for retrospective promotion and the costs of this O.A.”

3. It has been brought to our notice by the learned counsel for the applicant that the applicant has already been superannuated w.e.f. 30.04.2018.

4. As the applicant has already been retired from service, at this stage, no relief can be granted to the applicant.

5. Accordingly, this Original Application is disposed off.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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